

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 127 of 2019

IN THE MATTER OF:

Canara Bank

...Appellant

Versus

Valecha Engineering Ltd.

...Respondent

Present:

**For Appellant: Mr. Sunil Fernandes and Mr. Darpan Sachdeva,
Advocates**

For Respondent: None

ORDER

29.01.2020 List the Appeal in 'Orders category' on **12th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md